

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH,
JAIPUR.

O.A. NO. 81/98

1. Karan Singh, S/o Shri Budh Singh, aged about 43 years, at present employed on the post of Sr. Artisan Khallasi, under Loco Foreman fulera, Jaipur Division.
2. Manmohan, S/o Shri Mahesh Prasad Sharma, aged about 43 years, at present employed on the post of Senior Artisan Khallasi, under Loco Foreman, Fulera, Jaipur Division.
3. Surendra Singh, S/o Shri Ram Eharosi, aged about 48 years, at present employed on the post of Senior Artisan Khallasi under Loco Foreman, Fulera, Jaipur Division.

... Applicants.

V E R S U S

1. Union of India, through General Manager, Western Railway, Churchgate, Mumbai.
2. Divisional Railway Manager, Western Railway, Jaipur Division, Jaipur.
3. Senior Divisional Mechanical Engineer, Western Railway, Jaipur Division, Jaipur.

For Applicant ... Mr. Shiv Kumar Respondents.
For Respondents ... Mr. R.G. Gupta

Date of Decision : 25.1.2001

CORAM :

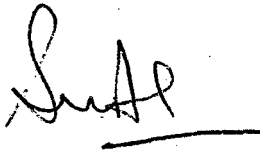
HON'BLE MR.S.K.AGARWAL, JUDICIAL MEMBER

HON'BLE MR.A.F.NAGRATH, ADMINISTRATIVE MEMBER.

PER HON'BLE MR.S.K.AGARWAL :

In this O.A. filed under Section 19 of the Administrative Tribunals Act, 1985 applicants make a prayer to

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direct the respondents to grant pay scale of Rs. 950-1500 w.e.f. 9.9.1992 and also to grant difference of pay with all consequential benefits. The case of the applicants is that applicants have already cleared the required formalities and juniors to the applicants have already been promoted in the pay scale of Rs.950-1500, therefore, applicants are also entitled to the pay scale of Rs.950-1500.

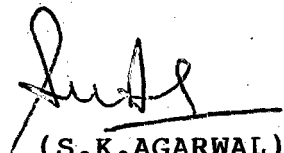
In the reply filed by the respondents it has been made clear that the post of Fitter Grade-III were surrendered and staff was declared as surplus. It is also made clear that no junior to the applicants were promoted. It is also stated in the reply that due to closure of Steam Loco Shades and Gauge Conversion all the posts of Fitter Grade-III were surrendered, therefore, matter of promotion of the applicants could not be proceeded. There is no rejoinder of the contention of the respondents in the reply.

As due to closure of Steam Loco Shades and Gauge Conversion the post of Fitter Grade-III were surrendered and no junior to the applicants have been promoted, therefore, in our considered view applicants having no case for interference by this Tribunal. Therefore, this O.A. is devoid of any merit and liable to be dismissed.

We, therefore, dismissed this O.A. having no merits with no order as to costs.


(A.P.NAGRATH)

Administrative Member


(S.K.AGARWAL)

Judicial Member